

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:144
ANSWERED ON:28.11.2002
ELECTRIFICATION OF VILLAGES
N.N. KRISHNADAS

Will the Minister of POWER be pleased to state:

- (a) the number of villages which could not be electrified in the country so far, State-wise;
- (b) whether the Government have fixed any target for electrification of these villages;
- (c) if so, the details thereof;
- (d) the number of villages targeted to be electrified during 2002-03, State-wise;
- (e) whether some States have sought additional assistance for rural electrification;
- (f) if so, the details thereof and the action taken by the Government thereon;
- (g) whether there is a proposal to provide 90% Central assistance for energizing those villages; and
- (h) if so, the details thereof?

Answer

THE MINISTER OF POWER (SHRI ANANT G. GEETE)

(a) to (h) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (h) OF STARRED QUESTION NO. 144 TO BE ANSWERED IN THE LOK SABHA ON 28.11.2002 REGARDING ELECTRIFICATION OF VILLAGES.

(a) : State-wise number of villages which have not been electrified in the country upto September, 2002 are indicated in the Annexure-I.

(b) to (d) : The Government have planned to electrify all the villages in the country by 2007. Ministry of Power have fixed tentatively a target of electrification of 12,328 villages in the country during 2002-03. In addition Ministry of Non-Conventional Energy Sources also plan to electrify 500 remote villages in the current financial year. The details are indicated in Annexure-II.

(e) & (f) : Bihar, Jharkhand and Uttar Pradesh have requested for release of additional financial assistance for meeting the target of Rural Electrification.

The States have been requested to utilize the funds already released under Pradhan Mantri Gramodaya Yojana (PMGY) and Minimum Needs Programme for rural electrification programme.

(g) & (h) : No, Sir. However, under Pradhan Mantri Gramodaya Yojana (PMGY), which has six components including rural electrification, there is an element of 90% grant for Special Category States. Non-Special Category States have an element of 30% grant. A statement showing the allocation for rural electrification made by the States under PMGY for the year 2002- 03 is enclosed (Annexure-III).

ANNEXURE-I

ANNEXURED REFERRED TO IN PART (a) OF THE STATEMENT Laid IN REPLY TO STARRED QUESTION NO. 144 TO BE ANSWERED IN THE LOK SABHA ON 28.11.2002 REGARDING ELECTRIFICATION OF VILLAGES.

STATEMENT SHOWING VILLAGES ELECTRIFIED AND UNELECTRIFIED AS ON 30.9.2002

| Sl | States/UTs | Total | villages | villages | Remarks |
|----|------------|-------|----------|----------|---------|
|----|------------|-------|----------|----------|---------|

| No villages (1991 Census) | inhabitate as on 30.9.2002 | electrified electrif ied as on 30.9.2002 | to be electrif ied as on 30.9.2002 | |
|------------------------------------|----------------------------------|---|---|--|
| 1. Andhra Pr. | 26586 | 26565 | NIL | 21 villages declared non- feasible for electrification |
| 2. Arunachal Pr. | 3649 | 2316 | 1333 | Achievement upto 31.7.2002 |
| 3. Assam | 24685 | 19019 | 5666 | Achievement upto 31.10.2001 |
| 4. Bihar | 67513 | 47961 | 19552 | Achievement upto 31.8.2002 |
| 5. Jharkhand (++) | | | | |
| 6. Goa | 360 | 360 | NIL | |
| 7 Gujarat | 18028 | 17940 | NIL | 68 villages declared non- feasible for electrification |
| 8. Haryana | 6759 | 6759 | NIL | |
| 9. Himachal Pr. | 16997 | 16890 | 107 | |
| 10 J & K | 6477 | 6295 | 182 | Achievement upto 31.3.2002 |
| 11 Karnataka | 27065 | 26764 | 21 | 281 villages declared non- feasible for electrification |
| 12 Kerala | 1384 | 1384 | NIL | |
| 13 Madhya Pr. | 51806 | 50312 | 1494 | Achievement upto 31.8.2002 |
| 14 Chhattisgarh(++) | 19720 | 18220 | 1500 | |
| 15 Maharashtra | 40412 | 40351 | NIL | 61 villages declared non- feasible to electrification |
| 16 Manipur | 2182 | 2004 | 178 | |
| 17 Meghalaya | 5484 | 2580 | 2904 | Achievement upto 31.3.2002 |
| 18 Mizoram | 698 | 691 | 7 | Achievement upto 31.7.2002 |
| 19 Nagaland | 1216 | 1216 | NIL | Achievement upto 31.7.2002 |
| 20 Orissa | 46989 | 35232 | 11757 | Achievement upto 30.4.2002 |
| 21 Punjab | 12428 | 12428 | NIL | |
| 22 Rajasthan | 37889 | 36445 | 1444 | |
| 23 Sikkim | 447 | 405 | NIL | Provisional 42 nos. forest villages not electrified |
| 24 Tamil Nadu | 15822 | 15822 | NIL | |
| 25 Tripura | 855 | 815 | 40 | Achievement upto 31.7.2002 |
| 26 Uttar Pr. | 97122 | 77438 | 19684 | Achievement upto 31.7.2002 |
| 27 Uttranchal(++) | 15681 | 12673 | 3008 | Achievement upto 31.7.2002 |
| 28 West Bengal | 37910 | 29645 | 8265 | Achievement upto 31.8.2002 |
| TOTAL (STATES) | 586165 | 508530 | 77142 | 493 villages declared non-feasible for electrification |
| TOTAL (UTs) | 1093 | 1090 | NIL | 3 villages declared non- feasible for electrification |
| TOTAL (ALL INDIA) | 587258 | 509620 | 77142 | Total 496 villages declared non-feasible for electrification |

++ Newly constituted states in 2000-2001.

ANNEXURE-II

ANNEXURED REFERRED TO IN PARTS (b) TO (d) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 144 TO BE ANSWERED IN THE LOK SABHA ON 28.11.2002 REGARDING ELECTRIFICATION OF VILLAGES.

PROPOSED PHYSICAL TARGETS FOR STATES FOR VILLAGE ELECTRIFICATION DURING 2002-03

State Target for 2002-03

| | |
|-------------------|------|
| Arunachal Pradesh | 131 |
| Assam | 1067 |
| Himachal Pradesh | 22 |
| Manipur | 3 |
| Meghalaya | 89 |
| Nagaland | 1 |
| Uttranchal | 638 |
| Sub Total | 1951 |

Other States

| | |
|--|-------|
| Bihar (including Jharkhand) | 3512 |
| Chhattisgarh | 329 |
| Madhya Pradesh | 44 |
| Orissa | 1673 |
| Uttar Pradesh | 3274 |
| West Bengal | 1545 |
| Sub Total | 10377 |
| Sub Total of Ministry of Non-Conventional Energy Sources | 500 |

Total (All India 12828

ANNEXURE-III

ANNEXURED REFERRED TO IN PARTS (g) & (h) OF THE STATEMENT LAID IN REPLY TO STARRED QUESTION NO. 144 TO BE ANSWERED IN THE LOK SABHA ON 28.11.2002 REGARDING ELECTRIFICATION OF VILLAGES.

MINIMUM MANDATORY PROVISION (MMP) FOR PMGY FOR THE ANNUAL PLAN 2002-03

(Rs. in Lakhs)

S.No. Name of States/UTs Allocation

A Non Special Category States

| | | |
|----|----------------|---------|
| 1 | Andhra Pradesh | 1438.00 |
| 2 | Bihar | 2417.30 |
| 3 | Chhattisgarh | 515.00 |
| 4 | Goa | 6.00 |
| 5 | Gujarat | 0.00 |
| 6 | Haryana | 142.90 |
| 7 | Jharkhand | 1116.90 |
| 8 | Karnataka | 1000.00 |
| 9 | Kerala | - |
| 10 | Madhya Pradesh | 1275.00 |
| 11 | Maharashtra | 1664.00 |
| 12 | Orissa | 100.00 |
| 13 | Punjab | 444.00 |
| 14 | Rajasthan | 1061.00 |
| 15 | Tamil Nadu | 1608.20 |

| | | |
|-----------|---------------|----------|
| 16 | Uttar Pradesh | 10187.00 |
| 17 | West Bengal | 2774.00 |
| Sub-Total | | 25749.30 |

B Special Category

| | | |
|----|-------------------|---------|
| 1 | Arunachal Pradesh | 684.00 |
| 2 | Assam# | 3000.00 |
| 3 | Himachal Pradesh | 110.00 |
| 4 | J&K | 800.00 |
| 5 | Manipur | 600.00 |
| 6 | Meghalaya | 600.00 |
| 7 | Mizoram | 598.00 |
| 8 | Nagaland | 650.00 |
| 9 | Sikkim | 400.00 |
| 10 | Tripura | 500.00 |
| 11 | Uttaranchal | 2000.00 |

Sub-Total 9942.00

C Union Territory

| | | |
|---|---------------|--------|
| 1 | NCT of Delhi | 114.00 |
| 2 | Pondicherry## | 53.40 |
| 3 | A&N Island | 100.00 |
| 4 | Chandigarh | 66.35 |
| 5 | D&N Haveli | 13.00 |
| 6 | Lakshadweep | 17.20 |
| 7 | Daman & Diu | 11.10 |

Sub-Total 375.05

Grand Total 36066.35

Rs.369.57 crores convey to the SP Division.
Not as per guideline